

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters listed on 12.11.2020 in the Court of Chairperson will not be taken up. The next date of hearing is indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	I.A. No. 2166 of 2020 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	12.11.2020	15.12.2020
2.	Comp. App. (AT) (Ins) No. 417 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors. With	12.11.2020	15.12.2020
3.	Comp. App. (AT) (Ins) No. 665 of 2020	Sunil Avdhut Devdharkar Vs. Print House India Pvt. Ltd. & Ors. With	12.11.2020	15.12.2020
4.	Comp. App. (AT) (Ins) No. 744 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	12.11.2020	15.12.2020
5.	Comp. App. (AT) (Ins) No. 674 of 2020	Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd.	12.11.2020	15.12.2020
6.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	12.11.2020	15.12.2020
7.	Comp. App. (AT) (Ins) No. 837 of 2020	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	12.11.2020	15.12.2020

8.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	12.11.2020	15.12.2020
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**